

T.C.P No. 87/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:


Jer Rutton Kavasmaneek

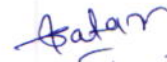
V/s.


M/s. Gharda Chemicals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	CHIRAG S DAVE	ADV. FOR RESPONDENT NOS. 1 To 3	
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2.	Sadhana Datar.	Adv. for Respondent no 788	
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3.	Mitesh Naik	Adv. for Petitioner i/b Dhru & Co.	
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**ORDER**

**TCP 87/397-398/NCLT/MB/MAH/2010**

At request of the parties, list this matter on 6.2.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)